



2026:AHC:17498

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - B No. - 110 of 2026

Saleem Nuruddin Alias Tajuddin

.....Petitioner(s)

Versus

State Of U.P. And 30 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Aakarsh Dwivedi, Narendra Kumar Chaturvedi
Counsel for Respondent(s)	:	C.S.C., Vatsala

Court No. - 55

HON'BLE CHANDRA KUMAR RAI, J.

1. Sri Arvind Kumar Yadav, learned counsel, holding the brief of Sri Narendra Kumar Chaturvedi, learned counsel for the petitioner submitted that the instant writ petition be dismissed as withdrawn.
2. In view of the statement of the counsel for the petitioner, the instant writ petition is dismissed as withdrawn.

(Chandra Kumar Rai,J.)

January 27, 2026
C.Prakash